

ITEM NO.101
[DEATH CASE]

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 371/2023

VASANTA SAMPAT DUPARE

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 167387/2023 - EXEMPTION FROM FILING O.T. & IA No. 167386/2023 - STAY APPLICATION)

Date : 01-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Gopal Sankarnarayanan, Sr. Adv.
Ms. Prerna Priyadarshini, AOR
Mr. Shourya Dasgupta, Adv.
Ms. Trisha Chandran, Adv.
Mr. Pradyut Kashyap, Adv.
Ms. Shreya Rastogi, Adv.
Ms. Manasa Ramakrishna, Adv.
Mr. Syed Faraz Alam, Adv.
Mr. Atharva Gaur, Adv.
Mr. Aayushman Aggarwal, Adv.

For Respondent(s) :Dr. Birendra Saraf, Advocate General
Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.

Mr. K.M.Nataraj, A.S.G.
Mr. Vatsal Joshi, Adv.
Mr. Sanjay Kr.tyagi, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Ms. Agrmaa Singh, Adv.
Mr. Raman Yadav, Adv.
Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Heard learned counsel for the parties.

Judgment reserved.

**Brief written submissions/note by the parties
may be filed within two weeks from today.**

**(NEETU KHAJURIA)
ASTT. REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**